

O.A. 301/91

NWK & ND

Mr. M R Rajendran Nair for the applicant
SCGSC for respondents 1 & 2

This application has been taken on mention by the learned counsel for the applicant. The learned counsel for the applicant seeks permission to withdraw the application. SCGSC has no objection. The applicant is permitted to withdraw this application.


5.7.91

FO
AR SJ
mr B
DO CLO
FILE CLO
PPK/2